

Dated: 18/3/93.

(2)

None for either side.

S.O. to 14/4/93.

M. M.
(M.Y. Patolkar) (M.S. Deshpande)
M(A) V/C.

B.

OA.NO.1076/92

Dated: 15.4.93

Present Shri M.G.Bhangde for
the applicant.

Mr.Bhangde has filed an applica-
tion withdrawal of the original app-
lication as the relief prayed for by
the applicant has been granted to him
by the respondents by order dated
20.3.1993.

He is permitted to withdraw the
application. The application is
disposed of as withdrawn. No order
as to costs.

V.D.D

(V.D.DESHMUKH)
M (J)

U.S. Savare

(MS.USHA SAVARA)
M (A)

order/line 1574/13
to Applican, respondent(s)
25/4/93

1574/13